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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.425/BB/2018	For admission	Sec 252	M/s Neuro Products (India) Pvt Ltd	V Sreedharan & Associates, PCS	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

ORDER

None appeared for both the Parties.

Issue Notice to the ROC. Registry to prepare notice. The Learned Counsel for the Petitioner is directed to collect the notice from the Registry, and serve notice to the ROC and to file proof of Service. ROC is directed to file its report within 3 weeks.

Post the Case for hearing on 16.08.2018.


MEMBER (T)


MEMBER (J)